## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

CATION NUMBER

PETITION NUMBER

:TCP/9/2016

NAME OF THE PETITIONER(S)

:Shri Chava Bharat Kumar

NAME OF THE RESPONDENT(S)

:Spanish Millstream Leather Private Limited and 3 others

**UNDER SECTION** 

:397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S-VARSHA for.

K. RAMASAMY

Representing Coursel for Petitioner

ORDER

Ms S Varsha, representing counsel for petitioner present and sought time for filing written arguments. Time enlarged at request. Put up on 31.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy Member (Judicial)